# Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 05-05-2026 To 05-05-2026~All rows are shown

| Sl No. | Case Type | Filing No. | Name of Petitioner | Name of Learned Advocate | Compliance By Date | List of Defect(s) |
|---|---|---|---|---|---|---|
| 1 | CRM (A) | 1198/2026 | NAJIR ALI MISTRI AND ORS.<br>Mobile:9831189364<br>Email:SOUMIKGANGULI@GMAIL.COM | SOUMIK GANGULI | 08-06-2026 | 1) ... CLARIFICATION NEEDED REGARDING PS CASE DETAILS (MADABPUR 135/2024 10-02-24 OR MADABPUR 134/2025 26-11-25 ) |
| 2 | CRM (A) | 1292/2026 | AKASH KHAN @ KHA<br>Mobile:9733923019<br>Email:ASRAFMANDAL179@GMAIL.COM | ASRAF MANDAL | 08-06-2026 | 1) .. .... .. R.I STAMP AT AFFIDAVIT PAGE |
| 3 | CRM (A) | 1295/2026 | HIRALAL DAS<br>Mobile:7003578904<br>Email:KAUSHIKCHODHURY83@GMAIL.COM | KAUSHIK CHOUDHURY | 08-06-2026 | 1) .. .... .. WITHOUT DISCLOSED VICTIM OR COMPLAINANT IDENTITY NEED MADE AS PARTY ( RESPONDENT) |
| 4 | CRM (NDPS) | 894/2026 | DHIRENDRA SHAW AND ANR.<br>Mobile:8334855111<br>Email:DEBARSHIBRAHMA@GMAIL.COM | DEBARSHI BRAHMA | 08-06-2026 | 1) LD TRIAL COURT CASE TYPE (i.e. SPL. CASE) WRONGLY MENTIONED IN PETITION ... PREVIOUS OBJECTION NOT COMPLIED PROPERLY |
| 5 | CRM (NDPS) | 896/2026 | JAHANGIR ALAM<br>Mobile:7003578904<br>Email:KAUSHIKCHOUDHURY83@GMAIL.COM | KAUSHIK CHOUDHURY | 08-06-2026 | ADDRESSING OF HONBLE CHIEF JUSTICE IS WRONG |
| 6 | WPA | 10481/2026 | RITA MAITI<br>Mobile:9432977913<br>Email:SUDIPTADASGUPTA.DEC@GMAIL.COM | SUTIRTHA NAYEK | 09-06-2026 | PROVIDE COMMISSIONER SEAL IN AFFIDAVIT PAGE. |
| 7 | WPA | 10516/2026 | M/S DREAM CONTRUCTION<br>Mobile:9832231099<br>Email:SARKAR.ABHIJIT09@GMAIL.COM | ABHIJIT SARKAR | 09-06-2026 | 1.SUBJECT CATEGORY CODE IS MISSING<br>2. STAMP OF THE COMPANY IS MISSING IN THE VAKALATNAMA.<br>3. DECLARATION / POWER OF ATTORNEY. |
| 8 | WPA | 10554/2026 | BEAUTY CHAKRABORTHY<br>Mobile:7908158007<br>Email:OFFICEOFNAJESHADVOCATE@GMAIL.COM | KAZI NAJESH HAQUE | 09-06-2026 | THERE IS A DISCREPANCY IN PETITIONER'S NAME AS STATED IN THE AFFIDAVIT |
| 9 | WPA | 10558/2026 | JHANTU KUMAR JANA<br>Mobile:9477153282<br>Email:BAGCHISHAMIK@GMAIL.COM | SHAMIK BAGCHI | 09-06-2026 | WRONG SUBJECT CODE OR COURT. |
| 10 | WPA | 10564/2026 | RIYA CHAKRABORTY AND ANR<br>Mobile:9038578414<br>Email:PRANATIDAS23@GMAIL.COM | PRANATI DAS | 09-06-2026 | MENTION DIST FOR RESP.NO. 3 |

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|---|---|---|---|---|---|---|
| 11 | WPA(P) | 226/2026 | ABDUS SATTAR MOLLAH<br>Mobile:8001662520<br>Email:ABDUSALAMBAR16@GMAIL.COM | ABDUS SALAM | 09-06-2026 | ADVOCATE'S SIGN MISSING ON ZERO PAGE IN BOTH VOLUMES |

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